

**ORISSA HIGH COURT****FILING REPORT AS ON :07/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0012259/2022	PANUA @ PRANABANDHU NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KAMAKHYANAGAR /340 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000050/2022
2	BLAPL/0012260/2022	MUNA PRADHAN VS STATE OF ODISHA	B.N.MAHAPATRA VS	SUKINDA /217 /2022 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000482/2022
3	BLAPL/0012261/2022	RAJU BHOSAGAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /250 /2022 S.D.J.M.,BARGARH(Bargarh ) CT/0000542/2022
4	BLAPL/0012262/2022	BALIA @ SAMIR BEHERA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MANCHESWAR P.S. /386 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0006349/2022
5	BLAPL/0012263/2022	RAJU @ PABITRA KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /77 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000067/2022
6	BLAPL/0012264/2022	ADI HIKAKA @ HIKOKA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	LAXMIPUR /81 /2022 J.M.F.C.,LAXMIPUR(Koraput) GR/0000285/2022
7	BLAPL/0012265/2022	RAMA @ RAKESH DAS VS STATE OF ODISHA	AJIT KUMAR PANDA VS	GONDIA /250 /2022 JMFC, GONDIA(Dhenkanal) GR/0000433/2022
8	BLAPL/0012266/2022	JUGENDRA JANI @ JOGENDRA JANI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KEGAON /92 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000526/2022
9	BLAPL/0012267/2022	NILU @ FRANSIS KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /138 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000659/2022
10	BLAPL/0012268/2022	SOMANATH PUHAN @ KALIA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KEONJHAR TOWN /212 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001021/2022
11	BLAPL/0012269/2022	PADMA CHARAN ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALUGAON P.S. /151 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha ) GR/0000315/2022

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12	BLAPL/0012270/2022	RAJIB LOCHAN DAS VS STATE OF ODISHA	RAMAKANTA PANDA VS	BASTA /283 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000291/2022
13	BLAPL/0012271/2022	SANATAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHIRINGIA /52 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000021/2022
14	BLAPL/0012272/2022	BISWAJIT BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000193/2022
15	BLAPL/0012273/2022	TRINATH MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /7 /2020 () //
16	BLAPL/0012274/2022	SRIKANTA NAYAK VS STATE OF ODISHA	S.S.RAY 2 VS	BISSAMCUTTACK /26 /2021 () //
17	BLAPL/0012275/2022	ARUN KUMAR HOTA @ ARUN KUMAR HOTTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /172 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha ) GR/0000375/2022
18	BLAPL/0012276/2022	BAMADEBA KAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	PANIKOILI /251 /2022 () //
19	BLAPL/0012277/2022	SAMBHU PRASAD MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	KESINGA /348 /2021 () //
20	BLAPL/0012278/2022	SURENDRA KUMAR MAJHI @ SURA VS STATE OF ODISHA	AKASH BHUYAN VS	CHANDAPUR /37 /2020 () //
21	BLAPL/0012279/2022	BAPUN @ JOGESWAR BARIK VS STATE OF ODISHA	ABHISHEK DASH VS	ABHAYACHANDPUR /345 /2022 () //
22	BLAPL/0012280/2022	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	PADMAPUR /45 /2022 () //
23	BLAPL/0012281/2022	BIJAYA PANGI	AMULYA RATNA PANDA	JEYPORE SADAR /156 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012282/2022	BHAGIRATHI JENA	AMULYA RATNA PANDA	SORO /491 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012283/2022	SOUMYA RANJAN NAYAK	BIJAYA KUMAR RAGADA	CUTTACK SADAR /451 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012284/2022	PRASAN KUMAR SAHOO	MANOJ KUMAR PANDA	HARICHANDANPUR /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012285/2022	DESRAJU DHANALAXMI	PRASANNA KUMAR MISHRA	GUNUPUR /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012286/2022	NABIN KUMBHAR	SUSANTA KUMAR TRIPATHY	BELPARA /195 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012287/2022	DHIREN DAS	SMRUTI RANJAN MOHAPATRA	MAHANGA /64 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012288/2022	DHRUBA CHARAN DANGA @ DHOBAI	SWAYAMPRAVA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012289/2022	PARO MUSKA	DEBASNAN DAS	LAXMIPUR /35 /2006
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012290/2022	DIPAK KUMAR MALLICK	DEEPAK KUMAR MOHAPATRA	DHAULI PS /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012291/2022	KANHU BEHERA	SEKH ZAKIR HUSSAIN	JHARSUGUDA SADAR /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012292/2022	PRAMOD ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /402 /2022
		VS	VS	()

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35	BLAPL/0012293/2022	STATE OF ODISHA SK. DABULU VS	SAROJ KUMAR PADHI VS	// JATNI P.S. /416 /2022 ()
36	BLAPL/0012294/2022	STATE OF ODISHA JITESH KUMBHAR @ BOMA VS	RAMANI KANTA PATTANAİK VS	// JHARSUGUDA /286 /2022 ()
37	BLAPL/0012295/2022	STATE OF ODISHA RAJIB GORAI VS	JYOTIRMAYA SAHOO VS	// G.R.P.S.,BERHAMPUR /47 /2022 ()
38	BLAPL/0012296/2022	STATE OF ODISHA KEDARNATH JENA VS	ASHOK KUMAR PATTNAİK VS	// LALBAG /195 /2022 ()
39	BLAPL/0012297/2022	STATE OF ODISHA SUSANTA KUMAR DAS VS	SATYA RANJAN MULIA VS	// JAGATPUR /203 /2019 ()
40	BLAPL/0012298/2022	STATE OF ODISHA MADHU MAJHI VS	JNYANANANDA PANDA VS	// LANJIGARH /28 /2022 ()
41	BLAPL/0012299/2022	STATE OF ODISHA ANIL BIRUA @ ANIL BIRUG VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /386 /2022 ()
42	BLAPL/0012300/2022	STATE OF ODISHA ARTATRANA @ ARTA PRADHAN VS	SWAYAMPRAVA DASH VS	// / /0 ()
43	BLAPL/0012301/2022	STATE OF ODISHA NARAYANA SAHU VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /144 /2020 ()
44	BLAPL/0012302/2022	STATE OF ODISHA RAF SAHA VS	SOUMYA RANJAN DAS VS	// / /0 ()
45	BLAPL/0012303/2022	UNION OF INDIA (RAILWAY) SANJAYA @ BABAJI DAKUA VS	UMAKANT SAHOO VS	// CHANDRASEKHARPUR /402 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0012304/2022	AJIA @ AJAYA @ RAJKISHORE PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /150 /2019 () //
47	BLAPL/0012305/2022	SIBU @ SUSHIL KUMAR SAHANI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	RAJKANIKA /299 /2022 () //
48	BLAPL/0012306/2022	TRINATH PANDA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	JAGANNATHA PRASAD /62 /2014 () //
49	BLAPL/0012307/2022	ROHAN YADAV VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BRAJARAJNAGAR /266 /2022 () //
50	BLAPL/0012308/2022	PRADEEP JENA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	BAGHAMARI /55 /2020 () //
51	BLAPL/0012309/2022	SAYED NASIB ALI @ SAYED NASIP ALI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /126 /2022 () //
52	BLAPL/0012310/2022	RAKA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /227 /2022 () //
53	BLAPL/0012311/2022	SOMANATH PUHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KEONJHAR TOWN /228 /2022 () //
54	CMAPL/0000747/2022	SAKUNTALA BALABANTARAY VS KARUNAKAR MOHAPATRA	ADV VS	// () //
55	CMAPL/0000748/2022	SUMANTA KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
56	CMAPL/0000749/2022	SUSRI SANGITA PANIGRAHI VS STATE OF ODISHA	ADV VS	// () //
57	CMAPL/0000750/2022	NIRANJAN ROUT	ADV.	//

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		VS	VS	()
58	CMP/0001259/2022	SRI SRI LORD LINGARAJ MAHAPRABHU BIJE,NIJIGAON MARFATDAR,TRUSTEE BOARD,BHUBANESWAR TARA PRASAD DASH	AMBIKA PRASAD RAY	//
		VS	VS	()
59	CMP/0001260/2022	RAJESH KUMAR MOHANTY RABINDRA MOHANTY	AMIT PRASAD BOSE	//
		VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)
60	CMP/0001261/2022	BIJAY KUMAR MOHANTY SARAT CHANDRA @ KUMAR DAS	MANORANJAN MUDULI	Fao/0000004/2021
		VS	VS	//
61	CMP/0001262/2022	ARUNDHANTI MOHANTY NITYANANDA MOHANTY	RAGHUNATH DAS MOHAPATRA	CIVIL JUDGE (SD),BANAPUR(Khordha )
		VS	VS	CS/0000057/2017
62	CMP/0001263/2022	SUDHANSU MOHANTY LAXMINARAYAN SWAIN MOHAPATRA	MANORANJAN MUDULI	//
		VS	VS	CIVIL JUDGE (SD),PURI(Puri)
63	CMP/0001264/2022	PRIYALATA SWAIN MOHAPATRA KALANDI BARIK	SUBHA KUMAR MISHRA	Os/0000245/1972
		VS	VS	//
64	CMP/0001265/2022	JAYARAM BARIK SARIT DAS	GOPINATH MISHRA	()
		VS	VS	//
65	CMP/0001266/2022	PUNYAPRAVA DAS DEBENDRA BARIK	GOPINATH MISHRA	()
		VS	VS	//
66	CMP/0001267/2022	PUNYAPRAVA DAS AMRUTI PATRA	SATYABADI MANTRY	()
		VS	VS	//
67	CMP/0001268/2022	CHINMAYA BHUSHAN DASH BIMAL KUMAR MOHANTY	ARUN KUMAR MISHRA	()
		VS	VS	//
68	CMP/0001269/2022	BIPIN BIHARI MOHANTY ARCHANA SAHOO	OMPRAKASH MOHAPATRA	()
		VS	VS	//

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69	CMP/0001270/2022	ANIL PANDA NARAYAN PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0 //
70	CMP/0001271/2022	LAXMI GOUDA VS THE DISTRICT COLLECTOR,GANJAM	S.D.ROUTRAY VS	// 0 //
71	CMP/0001272/2022	SANATANA PATTANAYAK VS RANJIT PATTANAYAK	PRANAYANEE DASMOHAPATRA VS	// 0 //
72	CONTC/0007460/2022	GHANASHYAM NAIK VS ASISH THAKARE,COLLECTOR AND D.M.,KEONJHAR	ADV. VS	// 0 //
73	CONTC/0007461/2022	SUBAS CHANDRA BEHERA VS SANKALP SWASTIK SAHOO, TAHASILDAR, BARANGA	ADV VS	// 0 //
74	CONTC/0007462/2022	AMIT KUMAR CHATTERJEE VS VISHAL KUMAR DEV,IAS	ADV. VS	// 0 //
75	CONTC/0007463/2022	CHINMAYA KUMAR NAYAK VS DEORANJAN KUMAR SINGH,PRINCIPAL SECY., HOME DEPT.	ADV. VS	// 0 //
76	CONTC/0007464/2022	RADHARANI SAHOO VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
77	CONTC/0007465/2022	UMESH CHANDRA NAYAK VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
78	CONTC/0007466/2022	SURYA KANTA MISHRA VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
79	CONTC/0007467/2022	HRUSHIKESH SWAIN VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //

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80	CONTC/0007468/2022	BIKASH KUMAR MOHANTY VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
81	CONTC/0007469/2022	SAROJ KUMAR DALAI VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
82	CONTC/0007470/2022	GAURANG CHARAN PRADHAN VS SHALINI PANDIT, IAS	KRISHNA CHANDRA SAHU VS	// 0 //
83	CONTC/0007471/2022	P.SRINIBAS ACHARY VS R.K.SHARMA, I.A.S	ADV VS	// 0 //
84	CONTC/0007472/2022	BHAGABAT PRASAD CHOUDHURY VS NIRANJAN SAMAL	RAJENDRA KRUSHNA BOSE VS	// 0 //
85	CONTC/0007473/2022	SABITA PRADHAN VS PRADYUMNA KUMAR NAYAK, B.D.O., BRAMAGHIRI	B.P.MOHANTY VS	// 0 //
86	CONTC/0007474/2022	DANDAPANI DASH VS RUMANA ZAFRI,TAHASILDAR,JATANI	B.P.MOHANTY VS	// 0 //
87	CONTC/0007475/2022	PURNA CHANDRA RANA VS JITESH PATTNAIK,CHAIRMAN CUM M.D.,ORISSA STATE ROAD TRANSPORT CORPORATION	SATYABRATA SATAPATHY VS	// 0 //
88	CONTC/0007476/2022	PRASANTA KUMAR ACHARYA VS SALINI PANDIT, SECY., H AND FW DEPT.	SATYABRATA SATAPATHY VS	// 0 //
89	CONTC/0007477/2022	RABINDRA NATH PATI VS DR. AVAYA KUMAR NAYAK, O.A.S.	RAJJEET ROY VS	// 0 //
90	CONTC/0007478/2022	KRUSHNA KUMAR PANDA VS S.APARNA, SECY., PHARMACEUTICALS DEPT.	ADV VS	// 0 //
91	CONTC/0007479/2022	KASTURI SAHU	ADV.	//



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		VS	VS	0
92	CONTC/0007480/2022	MANOJ PRABHAKAR KUJUR, ADDITIONAL TAHASILDAR, KANISI	NIRANJAN BISWAL	//
		RANJAN KUMAR GOUDA		//
		VS	VS	0
93	CONTC/0007481/2022	SANJIB KUMAR DAS SHARMA, EXEC. ENGR., CHIKITI IRRIGATION DIVISION		//
		SABITRI BEURIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
94	CONTC/0007482/2022	CHINMAYA DAS, TAHASILDAR, BARI		//
		KASTURI SAHU	ADV.	//
		VS	VS	0
95	CONTC/0007483/2022	MANOJ PRABHAKAR KUJUR, ADDITIONAL TAHASILDAR, KANISI		//
		BARENDRA NATH DHAL	SARADA PRASANNA SARANGI	//
		VS	VS	0
96	CONTC/0007484/2022	SURENDRA KUMAR, I.A.S.		//
		MINAKETAN BRAHMA	ADV.	//
		VS	VS	0
97	CONTC/0007485/2022	ASWATHY S., IAS		//
		JAGATANANDA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
98	CONTC/0007486/2022	ASWATHY S., IAS		//
		SURYA NARAYAN BOXI	ADV	//
		VS	VS	0
99	CONTC/0007487/2022	SATYABRATA SAHU, IAS		//
		HIMANSU ROUT	ADV	//
		VS	VS	0
100	CONTC/0007488/2022	SUDHANSU SEKHAR MISHRA, RPO, BHUBANESWAR		//
		M/S S.N.M. BUSINESS PVT. LTD.	ADV.	//
		VS	VS	0
101	CONTC/0007489/2022	PRASANNA SAMATRAY, TAHASILDAR, REMUNA		//
		AKSHYA KUMAR BOHIDAR	ADV	//
		VS	VS	0
102	CONTC/0007490/2022	SHALINI PANDIT, I.A.S.		//
		DIPTIRANJAN ROUT	ADV	//
		VS	VS	0

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103	CONTC/0007491/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. SABYASACHI MOHAPATRA VS	ADV VS	// // ()
104	CONTC/0007492/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. SUSANTA KUMAR PALBABU VS	ADV VS	// // ()
105	CONTC/0007493/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. ANANGA DEV BARIK VS	ADV VS	// // ()
106	CONTC/0007494/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. HEMANTA KUMAR TUDU VS	ADV VS	// // ()
107	CONTC/0007495/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. BIKASH PRAVA MOHANTA VS	ADV VS	// // ()
108	CONTC/0007496/2022	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. SAILABAL MISHRA VS	DAYANIDHI MISHRA VS	// // ()
109	CONTC/0007497/2022	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDU. CHANDRA PRADHAN VS	ADV VS	// // ()
110	CONTC/0007498/2022	KUMAR NAG BHUSAN, O.A.S. BASANTA KU.SARANGI VS	TRILOCHAN NANDA VS	// // ()
111	CRLA/0001129/2022	SAMI REDDY JAYASHREE, E.O., BOLANGIR MUNICIPALITY SK. RAMJAN VS	CHANDAN SAMANTARAY VS	// // ()
112	CRLA/0001130/2022	STATE OF ODISHA JHAMPA @ MAHESWAR ROUT VS	SAMBEET PATTANAYAK VS	// // ()
113	CRLA/0001131/2022	STATE OF ODISHA KANDA @ NARASINGH MURMU VS	NIRANJAN LENKA VS	// // ()
		STATE OF ODISHA		//

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114	CRLMC/0003888/2022	M/S.KALINGA MINING CORPORATION,JORURI IRON VS STATE OF ODISHA	<del>PRIRANJAN SINGH</del> VS VS	//0 () //
115	CRLMC/0003889/2022	M/S. KALINGA MINING CORPORATION, JORURI IRON VS STATE OF ODISHA	<del>PRIYANJAN SINGH</del> VS VS	//0 () //
116	CRLMC/0003890/2022	PADMALAYA PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS VS	BANKI /85 /2002 () //
117	CRLMC/0003891/2022	SUSHIL NAIK VS STATE OF ODISHA	JULU KHANSAMA VS VS	NAKTIDEUL /72 /2017 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIKAKHOL(Sambalpur) TR/0000081/2017
118	CRLMC/0003892/2022	SUSANTA KUMAR DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	PURUSHOTTAMPUR /85 /2013 () //
119	CRLMC/0003893/2022	PIYUSH KAR VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS VS	INFOCITY PS /348 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0007364/2022
120	CRLMC/0003894/2022	PRAVAT KUMAR RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	TANGI (KHURDA) /604 /2022 () //
121	CRLMC/0003895/2022	JHUNA MALLICK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS VS	JAGATSINGPUR /555 /2021 () //
122	CRLMC/0003896/2022	KALANDI MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS VS	PATTAMUNDAI /406 /2021 () //
123	CRLMC/0003897/2022	DILLIP KUMAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS VS	KENDRAPARA SADAR /85 /2019 () //
124	CRLMC/0003898/2022	SAMBEET SAMANT SINGHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS VS	MAHILA P.S. BUXIBAZAR /16 /2019 () //
125	CRLMC/0003899/2022	AJAYA KUMAR BEHERA	NIRANJAN PANDA	BANIGOCHA /11 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0003900/2022	STATE OF ODISHA PRABHAT KUMAR NAIK	AKSHAYA KUMAR SAHOO	// BARKOTE /18 /2012
		VS	VS	()
127	CRLMC/0003901/2022	STATE OF ODISHA RAMESH KUMAR MOHANTY	GOURI MOHAN RATH	// CUTTACK VIGILANCE /64 /2011
		VS	VS	()
128	CRLMC/0003902/2022	STATE OF ODISHA(VIG.) SWAPNARANI PADHI	ABHIMANYU PARIDA	// BARBIL /27 /2007
		VS	VS	()
129	CRLMC/0003903/2022	STATE OF ODISHA RAJANI BEHERA	ASIT KUMAR CHAUDHURY	// BADABAZAR /321 /2022
		VS	VS	()
130	CRLMC/0003904/2022	STATE OF ODISHA SANTOSH JENA@SANTOSH KUMAR JENA	TAPAS KUMAR ACHARYA	// KHALLIKOTE /231 /2015
		VS	VS	()
131	CRLMC/0003905/2022	STATE OF ODISHA UMESH@UNMESH CHANDRA JENA	AMLAN SHAKTI PAUL	// BHANDARIPOKHARI /37 /1997
		VS	VS	()
132	CRLMC/0003906/2022	STATE OF ODISHA ARJUN@AJAY BISWAL	BYAMOKESH TRIPATHY	// / /0
		VS	VS	()
133	CRLMC/0003907/2022	STATE OF ODISHA V.S.C.S. RAO	CHINMAYA MOHANTY	// / /0
		VS	VS	()
134	CRLMC/0003908/2022	BINOD KUMAR PATRA SUCHITRA BISOI	MILAN KANUNGO(SR. ADV.)	// /2 /2020
		VS	VS	()
135	CRLMP/0002522/2022	STATE OF ODISHA SURENDRA DALAI	RAJENDRA KUMAR DASH	// / /0
		VS	VS	()
136	CRLMP/0002523/2022	STATE OF ODISHA BASANTI ACHARYA	KSHIROD KUMAR ROUT	// MANCHESWAR P.S. /424 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002524/2022	STATE OF ODISHA JAYANTI SAHOO VS	PRIYA RANJAN SINGH VS	// KEONJHAR TOWN /203 /2022 ()
138	CRLMP/0002525/2022	STATE OF ODISHA HEMANTA SAHOO VS	GOPINATH MISHRA VS	// / /0 ()
139	CRLMP/0002526/2022	STATE OF ODISHA JYOTRIMAYEE PANDA VS	SAROJ KUMAR PADHI VS	// / /0 ()
140	CRLMP/0002527/2022	STATE OF ODISHA UTTAM PARIDA VS	DEEPAK KU SAHOO VS	// / /0 ()
141	CRLMP/0002528/2022	STATE OF ODISHA JEETENDRA KUMAR PANDA VS	L.N.RAYATSINGH VS	// / /0 ()
142	CRLMP/0002529/2022	STATE OF ODISHA KALPANA PRADHAN VS	PRITAM KUMAR MOHANTY VS	// / /0 ()
143	CRLMP/0002530/2022	STATE OF ODISHA MITRANI PRADHAN VS	K.C.RAJGURU MOHAPATRA VS	// / /0 ()
144	CRLMP/0002531/2022	STATE OF ODISHA SAMARENDRA SAMAL VS	P.ANUP DASH VS	// / /0 ()
145	CRLMP/0002532/2022	STATE OF ODISHA(VIG.) JAYANTI PANDA VS	PARSURAM PANDA VS	// / /0 ()
146	CRLMP/0002533/2022	STATE OF ODISHA AJIT PANIGRAHI @ AJIT KUMAR PANIGRAHI VS	SURJYA NARAYAN SAHU VS	// / /0 ()
147	CRLMP/0002534/2022	STATE OF ODISHA SUKANTI HOTA VS	BISWAJIT PASAYAT VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002535/2022	PRAMOD KUMAR BISHOYI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
149	CRLMP/0002536/2022	SARMISTHA LENKA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 () //
150	CRLMP/0002537/2022	KETAN SODHA VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	//0 () //
151	CRLMP/0002538/2022	ROJALIN NANDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 () //
152	CRLREV/0000589/2022	NRUSINGHA CHARAN SETHY VS DINABANDHU SETHY	B.DASH VS	//0 () //
153	CRLREV/0000590/2022	NITYA NANDA KHOSLA VS STATE OF ODISHA	BASUDEV PUJARI VS	NARAYANPATNA /20 /2010 () //
154	CRLREV/0000591/2022	KHIROD KUMAR NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /79 /2017 () //
155	CRLREV/0000592/2022	CHEMA @ SANATAN MANDAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 () //
156	CRLREV/0000593/2022	DEBAS PATRA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /97 /2020 () //
157	FAO/0000473/2022	E.JYOTHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
158	FAO/0000474/2022	BUDNI PURTI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //
159	FAO/0000475/2022	THE MANAGER, M/S. NEW INDIA ASSURANCE CO. L	SDMNATH ROY	//

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		VS	VS	0
160	FAO/0000476/2022	SURENDRA BEHERA M/S NEW INDIA ASSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	0
161	FAO/0000477/2022	RAMESH CHANDRA RANA DR. SUNIL KUMAR PATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
162	FAO/0000478/2022	STATE OF ODISHA SASHIKANTA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
163	FAO/0000479/2022	STATE OF ODISHA SATYARANJAN PANIGRAHI	DURGESH NARAYAN RATH	//
		VS	VS	0
164	LAA/0000070/2022	STATE OF ODISHA PRATIMA RAJPUT	ABINASH ROUSTRAY	//
		VS	VS	0
165	RPFAM/0000340/2022	MANOJ KUMAR RAJPUT SAROJINI JENA	BHAGABAN MOHANTY	//
		VS	VS	0
166	RPFAM/0000341/2022	PRAFULLA KUMAR JENA SOMANATH PANDA	ASHOK KUMAR MOHANTY	//
		VS	VS	0
167	RPFAM/0000342/2022	SUCHISMITA PANDA JAGATJEET DASH	PRADEEP KUMAR DAS	//
		VS	VS	0
168	RSA/0000341/2022	SABITA PANI AMIT KUMAR SAHU	SWARUP KUMAR PATNAIK	//
		VS	VS	0
169	RSA/0000342/2022	THE COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ PRASHANT KUMAR BIDHAR	SAMIR KUMAR MISHRA	//
		VS	VS	0
170	RVWPET/0000359/2022	SNEHALATA BIDHAR DILLIP KUMAR ROUT	RAMESH SAHOO	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/0000360/2022	STATE OF ODISHA STATE OF ODISHA VS ANAMA KUMAR SAHOO	PRABHU PRASAD MOHANTY, A.G.A. VS	// // 0 //
172	WA/0001664/2022	STATE OF ODISHA VS ANTARYAMI PAIKRAY	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
173	WA/0001665/2022	STATE OF ODISHA VS BAMADEV BISOYI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
174	WA/0001666/2022	STATE OF ODISHA VS SARADA CHARAN TRIPATHY	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
175	WA/0001667/2022	STATE OF ODISHA VS FAKIR CHARAN KAR	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
176	WA/0001668/2022	STATE OF ODISHA VS PRAVAT CHANDRA DASH	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
177	WA/0001669/2022	STATE OF ODISHA VS JYOTIRANJAN DASH	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
178	WA/0001670/2022	STATE OF ODISHA VS JAYADEV NAIK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
179	WP(C)/0033480/2022	KIRAN KUMAR BALABANTARAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
180	WP(C)/0033481/2022	PRADEEP KUMAR PRUSTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
181	WP(C)/0033482/2022	STATE OF ODISHA DINA BAG VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0 //



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182	WP(C)/0033483/2022	JANARDAN BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
183	WP(C)/0033484/2022	SITA MAJHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
184	WP(C)/0033485/2022	RAMA CHANDRA HEMBRAM VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
185	WP(C)/0033486/2022	BANABIHARI HEMBRAM VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
186	WP(C)/0033487/2022	BHAGYADHAR BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
187	WP(C)/0033488/2022	PANCHANAN KARAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
188	WP(C)/0033489/2022	NILAMADHAB BARIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
189	WP(C)/0033490/2022	KALI CHARAN DALAI VS COLLECTOR AND DM, BALASORE	AMITAV DAS VS	// 0 //
190	WP(C)/0033491/2022	GYANA RANJAN SWAIN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	RUDRA PRASAD KAR VS	// 0 //
191	WP(C)/0033492/2022	KARUNAKAR SAHOO VS CHIEF SECY. OF ODISHA, BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
192	WP(C)/0033493/2022	BIPINO BIHARI CHOUDHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
193	WP(C)/0033494/2022	ESHRO SABAR	BIRAJA PRASANNA DAS	//

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		VS	VS	0
194	WP(C)/0033495/2022	SANGEETA BHUIAN NAMITA KUMARI SAHU	SUKANTA KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0033496/2022	STATE OF ODISHA SURENDRA KUMAR KAMILA	GOPINATH MISHRA	//
		VS	VS	0
196	WP(C)/0033497/2022	THE AO, PNB, BALASORE SUBAL KHATEI	PRITY SHAW	//
		VS	VS	0
197	WP(C)/0033498/2022	STATE OF ODISHA M/S M.P. CONSTRUCTIONS, CUTTACK	KAMAL BEHARI PANDA	//
		VS	VS	0
198	WP(C)/0033499/2022	STATE OF ODISHA DAMODAR PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
199	WP(C)/0033500/2022	STATE OF ODISHA UMESH PATRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
200	WP(C)/0033501/2022	STATE OF ORISSA MIRA NAYAK	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
201	WP(C)/0033502/2022	STATE OF ODISHA TAHAPOI NAHAK	SIDHARTH PRASAD DAS	//
		VS	VS	0
202	WP(C)/0033503/2022	STATE OF ODISHA FAKIR DAS	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0033504/2022	STATE OF ODISHA SUBASH CHANDRA NAIK	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
204	WP(C)/0033505/2022	STATE OF ODISHA NILAMANI PATTANAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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205	WP(C)/0033506/2022	STATE OF ODISHA BAISHNAB CHARAN PANI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0033507/2022	STATE OF ODISHA RATNAKAR ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
207	WP(C)/0033508/2022	STATE OF ODISHA SOUMYAKANTA CHOUDHURY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0033509/2022	STATE OF ODISHA RAMA SENAPATI VS	DR. BINODA KUMAR MISHRA VS	// // ()
209	WP(C)/0033510/2022	STATE OF ODISHA MUKUL RANI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0033511/2022	STATE OF ODISHA AKHIL KUMAR BAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0033512/2022	STATE OF ODISHA SANJUKTA DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
212	WP(C)/0033513/2022	STATE OF ODISHA JAYANTI BALABANTARAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0033514/2022	STATE OF ODISHA BIJAY KUMAR BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()
214	WP(C)/0033515/2022	THE LOKAYUKTA, ODISHA BIJAY KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0033516/2022	STATE OF ODISHA MALATI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // () //

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216	WP(C)/0033517/2022	PANKAJINI DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0033518/2022	GOBARDHAN SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0033519/2022	FAZLE RAHEMAN KHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0033520/2022	MINATI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0033521/2022	SURESH CHANDRA DAS VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
221	WP(C)/0033522/2022	KHIROD DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
222	WP(C)/0033523/2022	PAKHIR MOHAN SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0033524/2022	SUVASH CHANDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0033525/2022	RABINARAYAN DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
225	WP(C)/0033526/2022	PRASHANT @ PRASANT KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
226	WP(C)/0033527/2022	BHASKAR CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0033528/2022	CH.RAGHABA SUBUDHI	DILLIP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0033529/2022	STATE OF ODISHA KABI PRASAD DAS	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
229	WP(C)/0033530/2022	STATE OF ODISHA DANESWAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
230	WP(C)/0033531/2022	STATE OF ODISHA HAREKRUSHNA JENA	HIMANSHU SEKHAR PANDA	//
		VS	VS	0
231	WP(C)/0033532/2022	STATE OF ODISHA PRAFULLA KUMAR PRUSTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
232	WP(C)/0033533/2022	STATE OF ODISHA SUKANTI DAS	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
233	WP(C)/0033534/2022	STATE OF ODISHA RAKESH KUMAR GUPTA	PRIYA RANJAN MISHRA	//
		VS	VS	0
234	WP(C)/0033535/2022	STATE OF ODISHA PRASANNA KUMAR PATTANAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
235	WP(C)/0033536/2022	STATE OF ODISHA CHAKRADHAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
236	WP(C)/0033537/2022	STATE OF ODISHA KRUTIBAS SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
237	WP(C)/0033538/2022	STATE OF ODISHA PRATIMA BAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0033539/2022	STATE OF ODISHA SABYASHACHI DUTTA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

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239	WP(C)/0033540/2022	STATE OF ODISHA HARIHARA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0033541/2022	STATE OF ODISHA MIRINA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0033542/2022	STATE OF ODISHA BISHNU CHARAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0033543/2022	STATE OF ODISHA NRUSINGHA CHARAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0033544/2022	STATE OF ODISHA MANMATHA CHARAN DALEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0033545/2022	STATE OF ODISHA KUMKUMRANI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0033546/2022	STATE OF ODISHA NIRANJAN JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0033547/2022	STATE OF ODISHA GOPAL KRUSHNA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0033548/2022	STATE OF ODISHA MADAN MOHAN SATAPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0033549/2022	STATE OF ODISHA BIJAYA KUMAR CHAKRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0033550/2022	STATE OF ODISHA MINAKHI BALA CHAND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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250	WP(C)/0033551/2022	PADMINI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0033552/2022	KEDAR GOUDA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
252	WP(C)/0033553/2022	ANANGA MANJARI PATTANAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0033554/2022	HRUSHIKESH MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0033555/2022	GURU CHARAN SWAIN VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
255	WP(C)/0033556/2022	ARUN KUMAR BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
256	WP(C)/0033557/2022	RABINDAR KUMAR BIHARI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0033558/2022	SATYANARAYAN NAIK VS STATE OF ORISSA	GYANARANJAN SETHI VS	// 0 //
258	WP(C)/0033559/2022	GOLAKBIHARI MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0033560/2022	ABHIRAM BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0033561/2022	RAHAS BIHARI ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0033562/2022	PRADYUMNA KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033563/2022	SRINIBASH SWAIN	ARUN KUMAR MISHRA 2	//
		VS	VS	0
		THE AO, UCO BANK, BALASORE		//
263	WP(C)/0033564/2022	RAJANI KANTA TARAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033565/2022	BATAKRUSHNA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033566/2022	BINAPANI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0033567/2022	HINDUJA LEYLAND FINANCE LTD., CHENNAI	NALINI KANTA DASH	//
		VS	VS	0
		COMMNR. OF TRANSPORT, ODISHA		//
267	WP(C)/0033568/2022	BABAJI MOHANTY	ANUGRAHA NARAYAN SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033569/2022	SNIGDHARANI MUDULI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033570/2022	ER DEBASHISHA HOTA	DEBASHISHA HOTA	//
		VS	VS	0
		THE COLLECTOR, DHENAKANAL		//
270	WP(C)/0033571/2022	RAMAKANTA SETHY	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE INFORMATION COMMNR., ODISHA		//
271	WP(C)/0033572/2022	LIZARANI BARAL	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033573/2022	GIRIJA PRASAD SWAIN	ABHAYA KUMAR PARIDA	//
		VS	VS	0



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273	WP(C)/0033574/2022	STATE OF ODISHA SIBA PRASAD SAHOO VS	MANAS RANJAN BADAJENA VS	// // ()
274	WP(C)/0033575/2022	THE REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA GIRIJA PRASAD SWAIN VS	ABHAYA KUMAR PARIDA VS	// // ()
275	WP(C)/0033576/2022	STATE OF ODISHA UPENDRA CHINDA @ BHUNJIA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
276	WP(C)/0033577/2022	STATE OF ODISHA NARAYAN BEHERA VS	AUROVINDA MOHANTY VS	// // ()
277	WP(C)/0033578/2022	STATE OF ODISHA NIRAKAR CHINDA @ BHUNJIA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
278	WP(C)/0033579/2022	STATE OF ODISHA BIJAY KUMAR BHUYAN VS	AUROVINDA MOHANTY VS	// // ()
279	WP(C)/0033580/2022	STATE OF ODISHA MAHESWAR SAHOO VS	AJAYA KUMAR PRADHAN VS	// // ()
280	WP(C)/0033581/2022	CHAIRMAN, ODISHA GRAMYA BANK, KHURDA ANTARYAMI HOTA VS	SARBESWAR BEHERA VS	// // ()
281	WP(C)/0033582/2022	STATE OF ODISHA BASIR ALLI VS	SIDHESWAR MOHANTY VS	// // ()
282	WP(C)/0033583/2022	CHIEF GM-CUM-AO, SBI, SUNDARGARH ASIT KUMAR PATRA VS	DIPTI RANJAN BHOKTA VS	// // ()
283	WP(C)/0033584/2022	R.T.O., BBSR 1 SUBHRAJIT SAHOO VS	SOUBHAGYA SWAIN VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0033585/2022	KAILASH CHANDRA ROUT VS PRINICIPAL SECY. TO GOVT. OF ODISHA, BBSR	AMIYA KUMAR CHHATOI VS	// 0 //
285	WP(C)/0033586/2022	DHANESWAR MOHAPATRA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
286	WP(C)/0033587/2022	PITABAS DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
287	WP(C)/0033588/2022	SASMITA BEHERA VS UNION OF INDIA	DEBENDRA KUMAR DHAR VS	// 0 //
288	WP(C)/0033589/2022	NARAYANA PADHY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
289	WP(C)/0033590/2022	LAXMINARAYANA SABAT VS STATE OF ORISSA	SUBHANKAR ROUT VS	// 0 //
290	WP(C)/0033591/2022	NARAYANA PADHY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
291	WP(C)/0033592/2022	ASHESA KUMAR NAYAK VS STATE OF ORISSA	SUBHANKAR ROUT VS	// 0 //
292	WP(C)/0033593/2022	NARAYANA PADHY VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
293	WP(C)/0033594/2022	RAJNARAYAN MOHAPATRA VS R.T.O.,KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
294	WP(C)/0033595/2022	DILLIP KUMAR BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0033596/2022	SAMIR SAMAL	BRAJA MOHAN SARANGI	//

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		VS	VS	0
		R.T.O.,BBSR II		//
296	WP(C)/0033597/2022	AKSHAYA KUMAR MAHARANA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0033598/2022	PRASANTA KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,GANJAM		//
298	WP(C)/0033599/2022	MURALIDHAR DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0033600/2022	M/S GSCO INFRASTRUCTURE PVT. LTD., CHANDIGARH	ARMIJIT PATNAIK	//
		VS	VS	0
		MCL, SAMBALPUR		//
300	WP(C)/0033601/2022	NILAMANI PRUSTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,NAYAGARH		//
301	WP(C)/0033602/2022	RABI NARAYAN SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033603/2022	AHAMMED KHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,NAYAGARH		//
303	WP(C)/0033604/2022	GAGAN CHARAN DALAI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0033605/2022	AKHAYA PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
305	WP(C)/0033606/2022	SUBHAM BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033607/2022	PRAVANJAN MOHANTY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

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307	WP(C)/0033608/2022	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SURENDRA PARIDA VS R.T.O.,NAYAGARH	BRAJA MOHAN SARANGI VS	// // 0 //
308	WP(C)/0033609/2022	PURUSHOTTAM BEHERA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
309	WP(C)/0033610/2022	RAMESH CHANDRA SHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
310	WP(C)/0033611/2022	KISHORE NAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
311	WP(C)/0033612/2022	AMULYA DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
312	WP(C)/0033613/2022	SABITA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
313	WP(C)/0033614/2022	RAJANIKANTA DAS VS RTO, CUTTACK	KRUSHNA CHANDRA DASH VS	// 0 //
314	WP(C)/0033615/2022	SABITA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
315	WP(C)/0033616/2022	SABITA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
316	WP(C)/0033617/2022	BIJAY KUMAR PRADHAN VS STA, ODISHA	DEBABRATA DAS VS	// 0 //
317	WP(C)/0033618/2022	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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318	WP(C)/0033619/2022	TRIBIKRAM PARIDA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
319	WP(C)/0033620/2022	DR.PRAVAMAYEE MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
320	WP(C)/0033621/2022	PRAFULLA KUMAR DAKUA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
321	WP(C)/0033622/2022	KABITARANI ACHARYA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
322	WP(C)/0033623/2022	SUDARSHAN SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
323	WP(C)/0033624/2022	SHISHIR KUMAR ROUT VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
324	WP(C)/0033625/2022	RAJENDRA PRASAD PATNAIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
325	WP(C)/0033626/2022	LIPIKA MOHAPATRA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
326	WP(C)/0033627/2022	A.RATNAKAR REDDY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
327	WP(C)/0033628/2022	RABINDRA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
328	WP(C)/0033629/2022	LIPIKA MOHAPATRA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
329	WP(C)/0033630/2022	SIBARAM KAR	SWAPNIL ROY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033631/2022	LIPIKA MOHAPATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
331	WP(C)/0033632/2022	RABINDRA KUMAR PRADHAN	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033633/2022	NIRMAL CHANDRA KAR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK		//
333	WP(C)/0033634/2022	B.PANCHU PATRO	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033635/2022	SASMITARANI NAYAK	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033636/2022	PRABHAKAR SWAIN	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033637/2022	B.TEJOVATI	ABINASH ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033638/2022	BRAMHANANDA PARICHHA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033639/2022	KARTIKA KUMAR SAHU	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033640/2022	DR. CHANDI PRASAD DAS	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		CHAIRMAN, STATE POLLUTION CONTROL BOARD, ODISHA		//
340	WP(C)/0033641/2022	M/S.BHABASAGAR STEEL INDUSTRIES, BOLANGIR	DIGAMBARA MISHRA	//
		VS	VS	0

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341	WP(C)/0033642/2022	STATE OF ODISHA ANUPAMA RATH VS	DIGAMBARA MISHRA VS	// // ()
342	WP(C)/0033643/2022	STATE OF ODISHA AJIT KUMAR PATRA VS	DIGAMBARA MISHRA VS	// // ()
343	WP(C)/0033644/2022	STATE OF ODISHA KALAMANI BAG VS	BIBHU PRASAD CHHUALSINGH VS	// // ()
344	WP(C)/0033645/2022	STATE OF ODISHA ARUNA SETHI @ ARUNA BEHERA VS	BIJAY KUMAR BEHERA VS	// // ()
345	WP(C)/0033646/2022	STATE OF ORISSA ASHIS KUMAR PANDA VS	SIDHARTHA RAY VS	// // ()
346	WP(C)/0033647/2022	INCOME TAX OFFICER, WARD 1, BERHAMPUR ASBM UNIVERSITY, BBSR VS	SOHAN MISHRA VS	// // ()
347	WP(C)/0033648/2022	DIRECTORATE GENERAL OF FIRE SERVICE, HOME GAUARDS AND CIVIL DEFENCE, ODISHA SAROJINI MALIK VS	BISWAMBAR MOHANTY VS	// // ()
348	WP(C)/0033649/2022	STATE OF ODISHA SANTOSH KUMAR KAR VS	BASUDEV BARIK VS	// // ()
349	WP(C)/0033650/2022	STATE OF ODISHA ARATI DAS VS	SUKANTA KUMAR NAYAK VS	// // ()
350	WP(C)/0033651/2022	STATE OF ODISHA LOKANATH DEHURY VS	BASUDEV BARIK VS	// // ()
351	WP(C)/0033652/2022	THE COMMNR.-CUM-SECY. TO GOVT., WATER RESOURCES DEPT. NARAHARI PATRA VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0033653/2022	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0033654/2022	PRAVAT MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
354	WP(C)/0033655/2022	MAHENDRA KUMAR PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0033656/2022	BIJAYA KUMAR GOUDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
356	WP(C)/0033657/2022	MANMOHAN BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0033658/2022	MADHUSUDAN MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0033659/2022	SITAL SIBAJI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
359	WP(C)/0033660/2022	SATYABRATA MISHRA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
360	WP(C)/0033661/2022	CHITTARANJAN SADANGI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
361	WP(C)/0033662/2022	HEXA STEEL AND POWER PVT. LTD.,SUNDARGARHC VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	VS	// 0 //
362	WP(C)/0033663/2022	UDAY BHANU PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	WP(C)/0033664/2022	SOUMYA RANI KAR	RAMAKANTA SARANGI	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0033665/2022	KHIRABDHI TANAYA DAS MOHAPATRA	ASHUTOSH MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033666/2022	NIYALEE MOHARANA	BIBEKANANDA NAYAK	//
		VS	VS	0
		SIDHARTH SANKAR MOHARANA		//
366	WP(C)/0033667/2022	SAROJINI NAYAK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, CUTTACK		//
367	WP(C)/0033668/2022	MADHUSMITA JENA	BIKASH CHANDRA PARIJA	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0033669/2022	LADI MANAS RANJAN PATRA	SURJYA NARAYAN SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033670/2022	HASAN KHAN	SUBASH CHANDRA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0033671/2022	DEBENDRA SAHU	SURJYA NARAYAN SAHU	//
		VS	VS	0
		SRI SRI SRI JAGANNATH MOHAPRABHU BIJE, GANJAM		//
371	WP(C)/0033672/2022	RATNAKAR NANDA	RAKESH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033673/2022	BHANJA KISHORE MISHRA	SAMVIT MOHANTY	//
		VS	VS	0
		MANSOON MOHAPATRA		//
373	WP(C)/0033674/2022	VILLAGE COMMITTEE OF VILLAGE ARADA, JAGATSINGHPUR	SINCHAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033675/2022	RUDRA NARAYAN MISHRA	ADHIRAJ MOHANTY	//
		VS	VS	0

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		UNION OF INDIA		//
375	WP(C)/0033676/2022	D.B.POWER LTD. MAHARASHTRA	ADWITIYA SATPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
376	WP(C)/0033677/2022	SUSAMA MOHANTY	TUSAR KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
377	WP(C)/0033678/2022	SANGHAMITRA DAKUA	SANJIB KUMAR BHANJADEO	//
		VS	VS	()
		STATE OF ORISSA		//
378	WP(C)/0033679/2022	BIJAY KUMAR NAYAK	PRASANNA KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
379	WP(C)/0033680/2022	PRAMILA MISHRA	TUASAR KUMAR MISHRA	//
		VS	VS	()
		AO, INDIAN BANK, CUTTACK		//
380	WP(C)/0033681/2022	PREMANANDA MUDULI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
381	WP(C)/0033682/2022	BHAGYASHREE PANDA	DEEPAK KUMAR PANI	//
		VS	VS	()
		STATE OF ODISHA		//
382	WP(C)/0033683/2022	SUSIM KANTI MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	()
		STATE OF ODISHA		//
383	WP(C)/0033684/2022	ALL ODISHA STAMP VENTORS MAHASANGHA, KHURDA	JAYDEEP PAL	//
		VS	VS	()
		PRINCIPAL SECY., TO GOVT. R AND D MANAGEMENT DEPT. BBSR		//
384	WP(C)/0033685/2022	RABI NARAYAN PRUSTY	AMIT KUMAR NATH	//
		VS	VS	()
		NATIONAL THERMAL POWER CORP. LTD.,NEW DELHI		//
385	WP(C)/0033686/2022	MAHENDRA MOHAPATRA	SASMITA NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//

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386	WP(C)/0033687/2022	ANIRUDHA PANDA VS STATE OF ODISHA	SAMBIT RATH VS	// () //
387	WP(C)/0033688/2022	BILAS KUMAR BISWAL VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	SASMITA NAYAK VS	// () //
388	WP(C)/0033689/2022	BINAYAK PRASAD RAIGURU VS STATE OF ODISHA	SAMBIT RATH VS	// () //
389	WP(C)/0033690/2022	PATWARI PADHAN VS STATE OF ORISSA	NIRANJAN PANDA VS	// () //
390	WP(C)/0033691/2022	ANANDA PUHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAYAK VS	// () //
391	ABLAPL/0015814/2022	HARIPADA BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SINGLA /135 /2022 () //
392	ABLAPL/0015815/2022	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	GOBINDAPUR /162 /2022 () //
393	ABLAPL/0015816/2022	RAJESH PAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /202 /2022 () //
394	ABLAPL/0015817/2022	KAMAL KISHORE ROUT @ DHEINA VS STATE OF ODISHA	ARJEET MISHRA VS	KENDRAPARA SADAR /217 /2022 () //
395	ABLAPL/0015818/2022	DOLOGOBINDA MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /494 /2022 () //
396	ABLAPL/0015819/2022	PRAMOD MALIK VS STATE OF ODISHA	H.K.MALLIK VS	KENDRAPARA SADAR /494 /2022 () //
397	ABLAPL/0015820/2022	SANIA @ PRAVAKAR MALIK	H.K.MALLIK	KENDRAPARA SADAR /494 /2022

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015821/2022	ANANTA SENAPATI @ LULU SENAPATI	GOLAK BIHARI JENA	BEGUNIA P.S. /293 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015822/2022	DUKHAN DAS @ DUKHIRAM DAS	KSHIROD KUMAR ROUT	RAJKANIKA /389 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015823/2022	MANOJ KUMAR BARIK @ MANAS KUMAR BARIK	SMRUTI RANJAN MOHAPATRA	MALKANGIRI /714 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015824/2022	PURNA CHANDRA KAR	DEEPAK PANDA	PURI SADAR /308 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015825/2022	SANATAN PRADHAN	ARIJEET MISHRA	/ /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
		STATE OF ODISHA		2(B)CC/0000001/2022
403	ABLAPL/0015826/2022	PRATAP CHANDRA SAHOO	CHEERA RANJAN SATAPATHY	KISSANNAGAR PS /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015827/2022	DILLIP KUMAR SAMAL	UMAKANTA MISHRA	RAGHUNATHPALI /371 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015828/2022	MIR ABDUL HASIM @ SK. HANSAR ALLI @ HASNO	AJIT KUMAR RAUT	BONTH /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015829/2022	K. NIRAJA @ KORE NEERAJA	KAUSTUVA MOHANTY	PARLAKHEMUNDI /151 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015830/2022	BISONATHA NAYAK @ PAPU	PRASANTA KUMAR NAYAK	PURIGHAT /269 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015831/2022	DEBAJANI MAHAPATRA	JYOTIRMAYA SAHOO	GRAM GANJAM /228 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015832/2022	STATE OF ODISHA JYOTI RANJAN NAYAK @ VAGU VS	AJIT KUMAR RAUT VS	// BONTH /198 /2022 ()
410	ABLAPL/0015833/2022	STATE OF ODISHA MANJUSHREE MANGARAJ VS	SHASHI BHUSAN JENA VS	// LINGARAJ P.S. /301 /2022 ()
411	ABLAPL/0015834/2022	STATE OF ODISHA BABU @ BISHWAJIT MALIK VS	DIBYAJYOTI SAHOO VS	// TIHIDI /341 /2022 ()
412	ABLAPL/0015835/2022	STATE OF ODISHA SHISHIRA KUMAR MALLICK @ BUDHIA VS	LALITENDU BHUYAN VS	// RAMACHANDAPUR /292 /2022 ()
413	ABLAPL/0015836/2022	STATE OF ODISHA RANJULATA JENA VS	LALITENDU BHUYAN VS	// RAMACHANDAPUR /288 /2022 ()
414	ABLAPL/0015837/2022	STATE OF ODISHA SAYAD SAKIL AHAMAD VS	PIYUSH KUMAR MISHRA VS	// RAGHUNATHPUR /158 /2022 ()
415	ABLAPL/0015838/2022	STATE OF ODISHA ARATI BISWAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIRTOL /648 /2022 ()
416	ABLAPL/0015839/2022	STATE OF ODISHA CHITTARANJAN DASH VS	MOHENDRA KUMAR MOHAPATRO VS	// JANKIA P.S. /201 /2022 ()
417	ABLAPL/0015840/2022	STATE OF ODISHA MINATILATA TARAI VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /379 /2022 ()
418	ABLAPL/0015841/2022	STATE OF ODISHA NIRANJAN SUNDARAY VS	SURYAKANTA DWIBEDI VS	// RANPUR /286 /2022 ()
419	ABLAPL/0015842/2022	STATE OF ODISHA RINA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /263 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015843/2022	PRAKASH PARIDA @ PUPA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHAULIAGANJA /87 /2021 () //
421	ABLAPL/0015844/2022	BALAKRUSHNA NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	GOLANTHARA (BERHAMPUR) /434 /2022 () //
422	ABLAPL/0015845/2022	SUDARSHAN @ SUDARSAN BHOI VS STATE OF ODISHA	BAIDHAR SAHOO VS	PATNAGARH /160 /2022 () //
423	ABLAPL/0015846/2022	UMAKANTA BAL @ BULU DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /283 /2022 () //
424	ABLAPL/0015847/2022	GOUTAM PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /412 /2022 () //
425	ABLAPL/0015848/2022	DUKUL CHANDRA GHARAI @ DUKLU CHANDRA GHARAI VS STATE OF ODISHA	SAIBHUTI RANJAN MOHAPATRA VS	Bamapada (Industrial Area) /226 /2022 () //
426	ABLAPL/0015849/2022	BUBHUTI DAS @ BIBHUTI BHUSAN DAS VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /927 /2022 () //
427	ABLAPL/0015850/2022	PRABHAT KUMAR DAS VS STATE OF ODISHA	JEETENDRA SAHU VS	BAIDYANATHPUR /408 /2022 () //
428	ABLAPL/0015851/2022	SUBRAT KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	JAJPUR ROAD /614 /2022 () //
429	ABLAPL/0015852/2022	SAMAR TAREI VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	BASELI SAHI PS /203 /2022 () //
430	ABLAPL/0015853/2022	SANJUKTA MOHANTY @ PHUSIA MOHANTY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	AUL /477 /2022 () //
431	ABLAPL/0015854/2022	SANTOSH KUMAR PANDA	KARTIK CHANDRA TRIPATHY	BERHAMPUR TOWN /107 /2016

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0015855/2022	STATE OF ODISHA KRUSHNA CHANDRA JENA	BIJAYA KUMAR PARIDA (2)	// BOLAGARH P.S. /303 /2022
		VS	VS	()
433	ABLAPL/0015856/2022	STATE OF ODISHA SUMIT BACHHA	AKSHAYA KUMAR SAHOO	// KHARIAR /440 /2022
		VS	VS	()
434	ABLAPL/0015857/2022	STATE OF ODISHA KABITA HOTA	JYOTIRMAYA SAHOO	// BALUGAON P.S. /172 /2022
		VS	VS	()
435	ABLAPL/0015858/2022	STATE OF ODISHA MAHENDRA PANDE	TRILOCHAN NANDA	// KOMNA PS /299 /2022
		VS	VS	()
436	ABLAPL/0015859/2022	STATE OF ODISHA SURAJ SINGH @ SAROJ SINGH	LAXMAN PRADHAN	// JAGATSINGPUR /768 /2022
		VS	VS	()
437	ABLAPL/0015860/2022	STATE OF ODISHA SIPU PARIDA	SIDHARTHA DAS	// NAUGAON /104 /2018
		VS	VS	()
438	ABLAPL/0015861/2022	STATE OF ODISHA HIRAMANI HANS	SMRUTI RANJAN MOHAPATRA	// MALKANGIRI /714 /2022
		VS	VS	()
439	ABLAPL/0015862/2022	STATE OF ODISHA UPENDRANATH NAYAK	DIBYAJYOTI SAHOO	// GOPALPUR /222 /2022
		VS	VS	()
440	ABLAPL/0015863/2022	STATE OF ODISHA RASHMI RANJAN SAHU	SATYA NARAYAN MISHRA (4)	// BHADRAK TOWN /479 /2022
		VS	VS	()
441	ABLAPL/0015864/2022	STATE OF ODISHA BALABHADRA BEHERA	CHIRANJIB ROUT	// KANIHA /219 /2022
		VS	VS	()
442	ABLAPL/0015865/2022	STATE OF ODISHA KUNJA BAG	TRILOCHAN NANDA	// PUINTALA /280 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015866/2022	STATE OF ODISHA BALABHADRA BEHERA VS	CHIRANJIB ROUT VS	// KANIHA /299 /2022 ()
444	ABLAPL/0015867/2022	STATE OF ODISHA JITENDRA SAHU @ JITEN SAHU VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR SADAR /274 /2021 ()
445	ABLAPL/0015868/2022	STATE OF ODISHA PRAVAT JENA VS	SAMIR KUMAR MISHRA VS	// MANCHESWAR P.S. /386 /2022 ()
446	ABLAPL/0015869/2022	STATE OF ODISHA RASHMITA PRADHAN VS	PURNA CHANDRA MOHARANA VS	// NIHALPRASAD /216 /2022 ()
447	ABLAPL/0015870/2022	STATE OF ODISHA SANKARA MAJHI VS	JAYADEBA BEHERA VS	// CHANDABALI /335 /2022 ()
448	ABLAPL/0015871/2022	STATE OF ODISHA SUJIT KUMAR ROURAY VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /431 /2022 ()
449	ABLAPL/0015872/2022	STATE OF ODISHA RANJAN MALLIK VS	BISHNU PRASAD RATH VS	// BINJHARPUR /660 /2022 ()
450	ABLAPL/0015873/2022	STATE OF ODISHA SOURYASRI DEBASIS SAHU VS	ANJAN KUMAR BISWAL VS	// MAHILA (BERHAMPUR) /141 /2022 ()
451	ABLAPL/0015874/2022	STATE OF ODISHA SIDDHARTH KUMAR ROUT VS	BIJAYA KUMAR ROURAY VS	// //0 ()
452	ABLAPL/0015875/2022	STATE OF ODISHA MUKUNDA RAUL VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /555 /2022 ()
453	ABLAPL/0015876/2022	STATE OF ODISHA GUNA ROURAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /282 /2022 () //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0015877/2022	BHASKAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /282 /2022 () //
455	ABLAPL/0015878/2022	NIRMALA CHANDRA JENA VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /757 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :07/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2022 ARBP/64/2022	PRABHAT KUMAR MISHRA-MP	NILAKANTHA JUJHARSINGH
2	29/2022 ELPET/4/2019	BISWARANJAN MALLICK-MP	M/S.GOPAL AGARWAL
3	30/2022 ARBP/65/2022	PRABHAT KUMAR MISHRA-MP	NILAKANTHA JUJHARSINGH
4	30/2022 ARBP/65/2022	PRABHAT KUMAR MISHRA-MP	NILAKANTHA JUJHARSINGH
5	38/2022 CRP/27/2022	STHITIPRANGYA SATAPATHY-MP	KISHORE KUMAR MISHRA
6	38/2022 CRP/27/2022	STHITIPRANGYA SATAPATHY-MP	KISHORE KUMAR MISHRA
7	68/2022 OJC/13974/1997	JAGANNATH-MP	SIDHARTHA MISHRA
8	69/2022 RFA/220/2008	KIRTAN BHUE-MP	M/S.B.SAHOO
9	88/2022 STREV/43/2018	M/S.KRSNA MINERALS-MP	M/S.B.PANDA
10	89/2022 STREV/72/2016	M/S.GOLD-EN-GOLD-MP	M/S.CH.SATYAJIT MISRA
11	120/2022 JCRLA/68/2015	JAGADISH KISHAN-MP	M/S RUDRA NARAYAN PARIJA (AMICUS CURIAE), (M
12	221/2022 LAA/70/2022	PRATIMA RAJPUT-MP	ABINASH ROURAY
13	264/2022 CMAPL/258/2021	JAYARAM GANTAYAT-MP	
14	265/2022 CMAPL/730/2022	BADRI NARAYAN MISHRA-MP	PRATIK DASH
15	266/2022 CMAPL/748/2022	SUMANTA KUMAR NAIK-MP	PRAFULLA KUMAR MOHAPATRA
16	267/2022 CMAPL/749/2022	SUSRI SANGITA PANIGRAHI-MP	ADV
17	268/2022 CMAPL/121/2020	DASARATHA MOHANTA-MP	M/S. BHABANI SHANKAR DAS, A.K.PANIGRAHI
18	313/2022 CONTC/5337/2022	PRAJNYA BHUSAN PATTNAIK-MP	
19	336/2022 RVWPET/360/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, A.G.A.
20	337/2022 RVWPET/360/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, A.G.A.
21	427/2022 CRLMP/2533/2022	AJIT PANIGRAHI @ AJIT KUMAR PANIGRAHI-MP	SURJYA NARAYAN SAHU
22	428/2022 CRLMP/2535/2022	PRAMOD KUMAR BISHOYI-MP	TAPAS KUMAR ACHARYA
23	429/2022 CRLMP/2535/2022	PRAMOD KUMAR BISHOYI-MP	TAPAS KUMAR ACHARYA
24	430/2022 RPFAM/78/2022	SURATHA NAIK-MP	HIMANASHU BHUSAN DASH
25	431/2022 RPFAM/340/2022	SAROJINI JENA-MP	BHAGABAN MOHANTY
26	432/2022	SOMANATH PANDA-MP	ASHOK KUMAR MOHANTY

27	RPFAM/341/2022 433/2022	SOMANATH PANDA-MP	ASHOK KUMAR MOHANTY
28	RPFAM/341/2022 732/2022	REGIONAL MANAGER (T.P HUB), M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
29	FAO/447/2022 733/2022	DR. SUNIL KUMAR PATRA-MP	DURGESH NARAYAN RATH
30	FAO/477/2022 734/2022	SASHIKANTA JENA-MP	DURGESH NARAYAN RATH
31	FAO/478/2022 735/2022	SATYARANJAN PANIGRAHI-MP	DURGESH NARAYAN RATH
32	FAO/479/2022 825/2022	NITYA NANDA KHOSLA-MP	BASUDEV PUJARI
33	CRLREV/590/2022 826/2022	NITYA NANDA KHOSLA-MP	BASUDEV PUJARI
34	CRLREV/590/2022 827/2022	NITYA NANDA KHOSLA-MP	BASUDEV PUJARI
35	CRLREV/590/2022 828/2022	KHIROD KUMAR NAYAK-MP	DEEPAK RANJAN PARIDA
36	CRLREV/591/2022 829/2022	CHEMA @ SANATAN MANDAL-MP	JAJATI KESHARI KHUNTIA
37	CRLREV/592/2022 830/2022	DILLIP KUMAR AGARWAL@AGARWALLA-MP	BIDESH RANJAN BEHERA
38	CRLREV/362/2022 831/2022	RAJANIKANTA MAHALIK-MP	DIPAK RANJAN MISHRA
39	CRLREV/185/2022 1236/2022	HIMANSU SEKHAR PRADHAN-MP	M/S DURGESH NARAYAN RATH
40	WPC(OAC)/2356/2018 1253/2022	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
41	RSA/300/2015 1254/2022	GOLAP DAS@BEHERA-MP	CHANDRAKANTA NAYAK
42	RSA/313/2022 1255/2022	SANKARSHAN MOHANTY-MP	M/S.BHAKTAHARI MOHANTY
43	RSA/464/2017 1256/2022	AMIT KUMAR SAHU-MP	SWARUP KUMAR PATNAIK
44	RSA/341/2022 1311/2022	TARA PRASAD DASH-MP	AMBIKA PRASAD RAY
45	CMP/1259/2022 1312/2022	RABINDRA MOHANTY-MP	AMIT PRASAD BOSE
46	CMP/1260/2022 1313/2022	SARAT CHANDRA @ KUMAR DAS-MP	MANORANJAN MUDULI
47	CMP/1261/2022 1314/2022	LAXMINARAYAN SWAIN MOHAPATRA-MP	MANORANJAN MUDULI
48	CMP/1263/2022 1315/2022	KALANDI BARIK-MP	SUBHA KUMAR MISHRA
49	CMP/1264/2022 1316/2022	SARIT DAS-MP	GOPINATH MISHRA
50	CMP/1265/2022 1317/2022	DEBENDRA BARIK-MP	GOPINATH MISHRA
51	CMP/1266/2022 1318/2022	AMRUTI PATRA-MP	SATYABADI MANTRY
52	CMP/1267/2022 1319/2022	BIMAL KUMAR MOHANTY-MP	ARUN KUMAR MISHRA
53	CMP/1268/2022 1320/2022	NARAYAN PATRA-MP	PRASANTA KUMAR SATAPATHY
54	CMP/1270/2022 1321/2022	MUNA BIBI-MP	
55	CMP/961/2022 1322/2022	LAXMI GOUDA-MP	S.D.ROUTRAY
56	CMP/1271/2022 1432/2022	GOPAL HEMBRAM-MP	
57	MACA/681/2015 1433/2022	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY
	MACA/311/2022		

58	2161/2022 CRLA/1130/2022	JHAMPA @ MAHESWAR ROUT-MP	SAMBEET PATTANAYAK
59	2162/2022 CRLA/1130/2022	JHAMPA @ MAHESWAR ROUT-MP	SAMBEET PATTANAYAK
60	2163/2022 CRLA/1124/2022	KHIROD KISAN @ KUA-MP	BIJAYA KUMAR RAGADA
61	2164/2022 CRLA/1124/2022	KHIROD KISAN @ KUA-MP	BIJAYA KUMAR RAGADA
62	2165/2022 CRLA/441/2015	PRAMOD KISHAN-MP	M/S.A.TRIPATHY
63	2166/2022 CRLA/945/2019	ANIL NATH-MP	SWAYAMPRAVA DASH
64	2167/2022 CRLA/49/2016	RAKESH SAHOO-MP	
65	2168/2022 CRLA/1131/2022	KANDA @ NARASINGH MURMU-MP	NIRANJAN LENKA
66	2169/2022 CRLA/1131/2022	KANDA @ NARASINGH MURMU-MP	NIRANJAN LENKA
67	2170/2022 CRLA/1131/2022	KANDA @ NARASINGH MURMU-MP	NIRANJAN LENKA
68	2179/2022 BLAPL/5211/2022	KASHI @ KASHINATH DALEI-MP	HRUDANANDA MOHAPATRA
69	2180/2022 BLAPL/9664/2022	MADHAB PRASAD MOHANTY-MP	MANOJ KUMAR MOHANTY
70	2181/2022 BLAPL/1847/2022	ANKIT ROY-MP	
71	2182/2022 BLAPL/6908/2022	BAPI @ MAHENDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
72	2183/2022 BLAPL/7816/2022	DURGAMADHAB BHUYAN-MP	JANAKI KANTA MAHAPATRA
73	2184/2022 BLAPL/2236/2022	SANJU NAIK-MP	RAMAKRISHNA NAIK
74	2185/2022 BLAPL/10982/2022	BUBUL @ BABUL ROUT-MP	SUSANT KUMAR PANIGRAHI
75	2186/2022 BLAPL/4468/2022	RABINDRA NAHAK-MP	PARTHA SARATHI NAYAK
76	2187/2022 BLAPL/9472/2022	ARJUN RAI-MP	
77	2188/2022 BLAPL/10059/2021	CHANDANA MANDAL-MP	
78	2189/2022 BLAPL/2339/2022	AMIT NAMO-MP	
79	2190/2022 BLAPL/1665/2022	A. KALIA-MP	KUMAR PARIJA
80	2558/2022 ABLAPL/7820/2022	RUDRAPRATAP JENA-MP	
81	2559/2022 ABLAPL/13525/2022	KIRTAN MUDULI-MP	
82	2560/2022 ABLAPL/10811/2022	PARESH CHANDRA RATH-MP	
83	2561/2022 ABLAPL/13195/2022	PRASANTA KUMAR PRADHAN @ BAPI-MP	
84	2562/2022 ABLAPL/14529/2022	BEVA SUSHIL BISWAS-MP	
85	2563/2022 ABLAPL/14739/2021	KARUNAKAR BHARATI-MP	
86	2564/2022 ABLAPL/12859/2022	BISHNU CHARAN BARIK-MP	
87	2565/2022 ABLAPL/14151/2022	GOLAM MOHAMMAD HABIBI @ SAYED GOLAM MOHAMMAD HABIBI-MP	
88	2566/2022 ABLAPL/11036/2022	SUNADHAR HARIJAN-MP	
89	2567/2022	PARIKHIT NAIK-MP	

90	ABLAPL/5511/2020 2568/2022	GANJIALU ASHOK REDDY-MP	
91	ABLAPL/9303/2022 2569/2022	MOHAN MALLIK-MP	
92	ABLAPL/8964/2022 2570/2022	BALLHAB NAYAK @ DULLAVA NAYAK-MP	
93	ABLAPL/3586/2021 2571/2022	PANCHANAN NAYAK-MP	
94	ABLAPL/11025/2022 2572/2022	SUBASH PARIDA-MP	
95	ABLAPL/8313/2022 3021/2022	M/S. KALINGA MINING CORPORATION, JORURI IRON OR	PRANJAN SINGH
96	CRLMC/3889/2022 3022/2022	M/S.KALINGA MINING CORPORATION,JORURI IRON MIN	PRANJAN SINGH
97	CRLMC/3888/2022 3023/2022	PADMALAYA PANDA-MP	BISHNU PRASAD PRADHAN
98	CRLMC/3890/2022 3024/2022	PRASANTA KUMAR PRADHAN@BAPI-MP	
99	CRLMC/2923/2022 3025/2022	NAGENDRA LIMA-MP	
100	CRLMC/811/2022 3026/2022	PIYUSH KAR-MP	DEEPAK RANJAN PARIDA
101	CRLMC/3893/2022 3027/2022	LAXMI NARAYAN MARDI-MP	M/S.SANJEEV UDGATA
102	CRLMC/2923/2019 3028/2022	KALANDI MALLIK-MP	DEEPAK KU. SAHOO
103	CRLMC/3896/2022 3029/2022	SAMBEET SAMANT SINGHAR-MP	AJIT KUMAR MOHANTY
104	CRLMC/3898/2022 3030/2022	SIDHARTHA SHANKAR RAY-MP	
105	CRLMC/3043/2022 3031/2022	RAMESH KUMAR MOHANTY-MP	GOURI MOHAN RATH
106	CRLMC/3901/2022 3032/2022	SWAPNARANI PADHI-MP	ABHIMANYU PARIDA
107	CRLMC/3902/2022 3033/2022	RAJANI BEHERA-MP	ASIT KUMAR CHAUDHURY
108	CRLMC/3903/2022 3034/2022	UMESH@UNMESH CHANDRA JENA-MP	AMLAN SHAKTI PAUL
109	CRLMC/3905/2022 3035/2022	V.S.C.S. RAO-MP	CHINMAYA MOHANTY
110	CRLMC/3907/2022 3036/2022	SUCHITRA BISOI-MP	MILAN KANUNGO(SR. ADV.)
111	CRLMC/3908/2022 3887/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
112	WA/1664/2022 3888/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	WA/1664/2022 3889/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
114	WA/1664/2022 3890/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	WA/1665/2022 3891/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/1665/2022 3892/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/1665/2022 3893/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/1666/2022 3894/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/1666/2022 3895/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WA/1666/2022 3896/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	3897/2022 WA/1667/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	3898/2022 WA/1667/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	3899/2022 WA/1668/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
124	3900/2022 WA/1668/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
125	3901/2022 WA/1668/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
126	3902/2022 WA/1669/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
127	3903/2022 WA/1669/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
128	3904/2022 WA/1669/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
129	3905/2022 WA/1670/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
130	3906/2022 WA/1670/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
131	16786/2022 WP(C)/20069/2022	M/S MARUTI CLOTH STORE, BHADRAK-MP	SUBHENDU KUMAR NAYAK
132	16787/2022 WP(C)/33480/2022	KIRAN KUMAR BALABANTARAY-MP	HRUDANANDA MOHAPATRA
133	16788/2022 WP(C)/33489/2022	NILAMADHAB BARIK-MP	GYANA RANJAN SETHI
134	16789/2022 WP(C)/33490/2022	KALI CHARAN DALAI-MP	AMITAV DAS
135	16790/2022 WP(C)/33491/2022	GYANA RANJAN SWAIN-MP	RUDRA PRASAD KAR
136	16791/2022 WP(C)/33492/2022	KARUNAKAR SAHOO-MP	CHITTARANJAN PATTNAIK
137	16792/2022 WP(C)/33491/2022	GYANA RANJAN SWAIN-MP	RUDRA PRASAD KAR
138	16793/2022 WP(C)/33494/2022	ESHRO SABAR-MP	BIRAJA PRASANNA DAS
139	16794/2022 WP(C)/33496/2022	SURENDRA KUMAR KAMILA-MP	GOPINATH MISHRA
140	16795/2022 WP(C)/33083/2022	BICHITRANANDA DASH-MP	SOUMYA MISHRA
141	16796/2022 WP(C)/33498/2022	M/S M.P. CONSTRUCTIONS, CUTTACK-MP	KAMAL BEHARI PANDA
142	16797/2022 WP(C)/30811/2020	NEW INDIA AGENCY-MP	JAJATI KISHORE MOHANTY
143	16798/2022 WP(C)/24750/2022	DHARAMARAJ DHIR-MP	
144	16799/2022 WP(C)/31659/2022	KHIROD CHANDRA ROUT-MP	S.K.SAMAL
145	16800/2022 WP(C)/33501/2022	MIRA NAYAK-MP	DR. BINODA KUMAR MISHRA
146	16801/2022 WP(C)/33503/2022	FAKIR DAS-MP	DR. BINODA KUMAR MISHRA
147	16802/2022 WP(C)/33504/2022	SUBASH CHANDRA NAIK-MP	DR. BINODA KUMAR MISHRA
148	16803/2022 WP(C)/30235/2022	ANUPAMA MOHANTY-MP	SOUMYA MISHRA
149	16804/2022 WP(C)/33509/2022	RAMA SENAPATI-MP	DR. BINODA KUMAR MISHRA
150	16805/2022 WP(C)/33512/2022	SANJUKTA DAS-MP	DR. BINODA KUMAR MISHRA
151	16806/2022 WP(C)/33512/2022	SANJUKTA DAS-MP	DR. BINODA KUMAR MISHRA
152	16807/2022	BIJAY KUMAR BEHERA-MP	MANOJ KUMAR MOHANTY

153	WP(C)/33514/2022 16808/2022	MALATI BEHERA-MP	DR. BINODA KUMAR MISHRA
154	WP(C)/33516/2022 16809/2022	KHIROD DAS-MP	DR. BINODA KUMAR MISHRA
155	WP(C)/33522/2022 16810/2022	DHANIRAM BARIK-MP	MANOJ KUMAR PATI
156	WP(C)/40028/2021 16811/2022	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
157	WP(C)/33521/2022 16812/2022	RABINARAYAN DAS-MP	DR. BINODA KUMAR MISHRA
158	WP(C)/33525/2022 16813/2022	PRASHANT @ PRASANT KUMAR NAIK-MP	PRASANTA KUMAR SAHOO
159	WP(C)/33526/2022 16814/2022	KABI PRASAD DAS-MP	DR. BINODA KUMAR MISHRA
160	WP(C)/33529/2022 16815/2022	SUKANTI DAS-MP	DR. BINODA KUMAR MISHRA
161	WP(C)/33533/2022 16816/2022	GIRIDHARI B.Ed COLLEGE, PATTAMUNDAI-MP	M/S.SUSANTA KUMAR TRIPATHY, M/S. P.K.ROUT
162	WP(C)/18434/2019 16817/2022	SABYASHACHI DUTTA-MP	BHABANI SANKAR TRIPATHY (1)
163	WP(C)/33539/2022 16818/2022	ADHUNIK METALIKS LTD.-MP	SASWAT K.ACHARYA
164	WP(C)/13623/2020 16819/2022	KEDAR GOUDA-MP	PRADIPTA KISHORE BHUYAN
165	WP(C)/33552/2022 16820/2022	SUBRAT KUMAR TRIPATHY-MP	AUROVINDA MOHANTY
166	WP(C)/17051/2022 16821/2022	ABHINANDAN DASH-MP	AUROVINDA MOHANTY
167	WP(C)/23444/2022 16822/2022	SRI SATYABADI GOPINATH DEV BIJE PHULA ALASA-MPM/S.ANUPA KU.JENA	
168	WP(C)/10971/2019 16823/2022	SATYANARAYAN NAIK-MP	GYANARANJAN SETHI
169	WP(C)/33558/2022 16824/2022	SRINIBASH SWAIN-MP	ARUN KUMAR MISHRA 2
170	WP(C)/33563/2022 16825/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
171	WP(C)/3864/2022 16826/2022	RAMAKANTA SETHY-MP	DIPTI RANJAN MOHAPATRA
172	WP(C)/33571/2022 16827/2022	M/S. TURRIS INFRATECH PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
173	WP(C)/32028/2022 16828/2022	JYOSTNA RANI GOUDA-MP	GOUTAM KUMAR ROUSTRAY
174	WP(C)/28050/2022 16829/2022	BIJAY KUMAR BHUYAN-MP	AUROVINDA MOHANTY
175	WP(C)/33579/2022 16830/2022	BIJAY KUMAR BHUYAN-MP	AUROVINDA MOHANTY
176	WP(C)/33579/2022 16831/2022	MAHESWAR SAHOO-MP	AJAYA KUMAR PRADHAN
177	WP(C)/33580/2022 16832/2022	BASIR ALLI-MP	SIDHESWAR MOHANTY
178	WP(C)/33582/2022 16833/2022	SUBHRAJIT SAHOO-MP	SOUBHAGYA SWAIN
179	WP(C)/33584/2022 16834/2022	KAILASH CHANDRA ROUT-MP	AMIYA KUMAR CHHATOI
180	WP(C)/33585/2022 16835/2022	DHANESWAR MOHAPATRA-MP	ANAM CHARAN PANDA
181	WP(C)/33586/2022 16836/2022	M/S.ADITYA STEEL INDUSTRIES LTD.-MP	M/S.TANMAY MISHRA
182	WP(C)/16678/2017 16837/2022	M/S.ADITYA ALLOYS LTD.-MP	
183	WP(C)/17563/2017 16838/2022	M/S.EASTERN ESTATE PRIVATE LTD.-MP	M/S.TANMAY MISHRA
	WP(C)/15770/2017		

184	16839/2022 WP(C)/33589/2022	NARAYANA PADHY-MP	SAMARENDRA PATTANAİK
185	16840/2022 WP(C)/33591/2022	NARAYANA PADHY-MP	SAMARENDRA PATTANAİK
186	16841/2022 WP(C)/33593/2022	NARAYANA PADHY-MP	SAMARENDRA PATTANAİK
187	16842/2022 WP(C)/33607/2022	PRAVANJAN MOHANTY-MP	KANANBALA ROY CHOUDHURY
188	16843/2022 WP(C)/33611/2022	KISHORE NAG-MP	NIRANJAN PANDA
189	16844/2022 WP(C)/33635/2022	SASMITARANI NAYAK-MP	PRADIPTA KISHORE BHUYAN
190	16845/2022 WP(C)/33641/2022	M/S.BHABASAGAR STEEL INDUSTRIES, BOLANGIR-MP	DIGAMBARA MISHRA
191	16846/2022 WP(C)/5947/2011	PRATAP K. SAHOO-MP	ASUTOSH SAHOO
192	16847/2022 WP(C)/33646/2022	ASHIS KUMAR PANDA-MP	SIDHARTHA RAY
193	16848/2022 WP(C)/33647/2022	ASBM UNIVERSITY, BBSR-MP	SOHAN MISHRA
194	16849/2022 WP(C)/33649/2022	SANTOSH KUMAR KAR-MP	BASUDEV BARIK
195	16850/2022 WP(C)/8931/2018	THE MANAGEMENT,M/S.HOTEL MAY FAIR,C.T.ROAD PUMM,MP	P.S.SARANGI
196	16851/2022 WP(C)/33650/2022	ARATI DAS-MP	SUKANTA KUMAR NAYAK
197	16852/2022 WP(C)/13150/2015	DIPTI RANJAN PATNAİK-MP	M/S.ASHOK K.PARIJA
198	16853/2022 WP(C)/33654/2022	PRAVAT MOHANTY-MP	BASUDEV BARIK
199	16854/2022 WP(C)/33659/2022	SITAL SIBAJI-MP	SAGARIKA SAHOO
200	16855/2022 WP(C)/33661/2022	CHITTARANJAN SADANGI-MP	SAGARIKA SAHOO
201	16856/2022 WP(C)/33662/2022	HEXA STEEL AND POWER PVT. LTD.,SUNDARGARH-MP	CHITRASEN PARIDA
202	16857/2022 WP(C)/10118/2019	M/S.ENCORE ASET RECONSTRUCTION COMPANY PVT LTD,MP	NIMESH MOHANTY
203	16858/2022 WP(C)/33664/2022	SOUMYA RANI KAR-MP	RAMAKANTA SARANGI
204	16859/2022 WP(C)/33663/2022	UDAY BHANU PANDA-MP	KUNAL KUMAR SWAIN
205	16860/2022 WP(C)/25562/2022	PRASANTA KUMAR BHOI-MP	
206	16861/2022 WP(C)/2948/2017	ASWINI KU.GHOSH-MP	M/S N.K.MISHRA, A.K.ROY,A.MISHRA,S.BEHERA MR.S
207	16862/2022 WP(C)/33666/2022	NIYALEE MOHARANA-MP	BIBEKANANDA NAYAK
208	16863/2022 WP(C)/6330/2016	ANTARYAMI DALEI-MP	M/S GITIMOY MISHRA,B.N.MOHAPATRA,S.SWAIN
209	16864/2022 WP(C)/33667/2022	SAROJINI NAYAK-MP	DR. JITENDRA KUMAR LENKA
210	16865/2022 WP(C)/6332/2016	BIKASH CH NANDA-MP	M/S GITIMAY MISHRA,B.N.MOHAPATRA,S.R.SWAIN
211	16866/2022 WP(C)/33670/2022	HASAN KHAN-MP	SUBASH CHANDRA RATH
212	16867/2022 WP(C)/28100/2022	TAPAN KUMAR SAMAL-MP	PRABODHA CH. NAYAK
213	16868/2022 WP(C)/33673/2022	BHANJA KISHORE MISHRA-MP	SAMVIT MOHANTY
214	16869/2022 WP(C)/33674/2022	VILLAGE COMMITTEE OF VILLAGE ARADA, JAGATSINGHPUR,MP	JITENDRA KUMAR LENKA
215	16870/2022	SATRUGHNA SAMAL-MP	DR. JITENDRA KUMAR LENKA



216	WP(C)/16144/2021 16871/2022	SUSAMA MOHANTY-MP	TUSAR KUMAR MISHRA
217	WP(C)/33677/2022 16872/2022	AJAYA KUMAR SAHOO-MP	PRATAP KESHARI DEO
218	WP(C)/30149/2022 16873/2022	BIJAY KUMAR NAYAK-MP	PRASANNA KUMAR MISHRA
219	WP(C)/33679/2022 16874/2022	PRAMILA MISHRA-MP	TUASAR KUMAR MISHRA
220	WP(C)/33680/2022 16875/2022	PREMANANDA MUDULI-MP	BIBHUTI BHUSAN SWAIN
221	WP(C)/33681/2022 16876/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
222	WP(C)/33683/2022 16877/2022	PATWARI PADHAN-MP	NIRANJAN PANDA
223	WP(C)/33690/2022 16878/2022	ANANDA PUHAN-MP	SUSIL KUMAR PATTNAYAK
	WP(C)/33691/2022		